

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No. 53/(MAH)/2010

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES: M/s. The Emerald Company Ltd. & Ors.
V/s
M/s. Laxmi Asbestos Products Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and
241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Aashna Arora	Advocate i/b Khaitan & Co. For Petitioners.	Aashna
2.	Akash Joshi	Advocate i/b J. Sagar Associates (for Respondents)	Ajoshu

ORDER

TCP 53/397-398/NCLT/MB/MAH/2010

At request of the parties, list this matter for hearing on 3.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)